

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-16-2020

The Managing Committee of
Shree Rudreshwar Devasthan ... Applicant.

Versus

1. State of Goa & Ors. ... Respondents.

Mr. Preetam Talaulikar, Advocate for the Applicant.

Mr. D. Pangam, Advocate General with Mr. S. P. Munj, Addl.
Government Advocate for the Respondents.

Coram : M.S. Sonak. J.

Dated :15th May, 2020

P.C.:

Mr. Preetam Talaulikar, learned Advocate seeks leave to implead Mr. Shivanand Khedekar as respondent to this petition.

2. Leave is granted. Amendment to be carried out forthwith.

3. Issue notice to the respondents returnable on 19.05.2020.
Private service is permitted.

4. The learned Advocate General appears on behalf of the respondent nos. 1, 2, 3 and 4. He states that before the next date, some orders will be made which will have a bearing on the issue raised in this petition.

5. Accordingly, stand over on 19.05.2020.

M.S. Sonak. J.

MF/-